

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/ (IB)/2017
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC
NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. H KARTHICK SECHADRI
N.P. VISAY KUMAR

Counsel for Petitioner



2. C. Louis Franco

Counsel for Respondent



ORDER

Counsels representing both the parties present. Counsel for respondent prays time for getting instructions from his client for settlement. At request, time is enlarged. Put up on 11.07.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))